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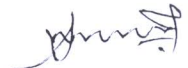
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP Paulraj
NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	Mr. A. PRABHAKARA REDDY, Mr. R. NARASIMHA KANNAN Mr. A. PRASANNA VENKAT, Mr. A. SYED ANSARI,	ADVOCATES for PETITIONER	
2.	E. OM PRAKASH For Ramalingam & Associates	Advocate for Respondents 1, 4 & 5	
3.	T. SARAVANAN Advocate	ADVOCATES FOR R. 2, R 3 & R-6	

ORDER

Counsel for petitioner present. Counsel for R1, R4 and R5 present. Counsel for R2, R3 and R6 also present. Counter has been filed by all Respondents, the copy of which is served on the other side. The petitioner is directed to file rejoinder, if any, before the next date of hearing, by serving a copy to the Respondents. Put up on **20.10.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)